

**Central Administrative Tribunal  
Principal Bench**

**CP-622/2017  
In OA-367/2013**

**New Delhi, this the 08<sup>th</sup> day of May, 2018**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Umesh Kumar (aged about 32 years),  
s/o late Sh. Bishan Lal,  
Safaiwala  
R/o VPO Chandpur Kala, Delhi-110085. .... Petitioner  
(None present)

Versus

1. Brigadier S.K. Chaturvedi  
Chief Engineer, Bareilly Zone,  
Sarvatra Bhawan, Station Road,  
Bareilly Cantt.-900496.
2. Sh. S. Senthil,  
Garrison Engineer (East) MES,  
Near J.R.C. Main Gate, Bareilly.
3. Sh. S.S. Sindhe,  
Asstt. Engineer (Civil),  
A.G.E. BIR (MES), Bareilly.
4. Brigadier Ravi Kapur,  
Chief Engineer, CE Central Command  
Luknow. .... Respondents

(Sh. Amit Sinha for Sh. R.N. Singh)

**ORDER(ORAL)**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**

None for the petitioner.

2. Proxy counsel for the respondents has handed over a copy of judgment dated 06.03.2018 passed by Hon'ble High Court of Delhi in WP(C) No. 32/2018 and CM No. 113/18 wherein Hon'ble High Court of Delhi has stayed the order of this Tribunal.

3. Accordingly, this CP is closed with liberty to the petitioner to revive it again subject to outcome of the order of Hon'ble High Court of Delhi in the Writ Petition.

Order of Hon'ble High Court of Delhi is taken on record.

**(K.N. Shrivastava)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/ns/